

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3852**  
TO BE ANSWERED ON 08.12.2016

**SETTING UP OF SOLAR PARK**

3852. SHRIMATI BUTTA RENUKA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has proposed to set up a solar park in Kurnool district of Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) the quantum of power likely to be generated by this project?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) & (b):** Yes, Madam. The Union Government has given a sanction to set up a solar park in Kurnool District of Andhra Pradesh under the 'Development of Solar Parks and Ultra Mega Solar Power Projects' scheme. The Park was sanctioned in December 2014. The land has been identified and work is in progress.

**(c):** The capacity of the solar park is 1000 MW.

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